



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat (J&K) Srinagar.

NOTIFICATION

Srinagar, the -16th - August, 2016.

SRO 272.—In exercise of the powers conferred by Sub-rule (1) of rule 5 of the Ladakh Autonomous Hill Development Council (Election) Rules, 1995, the Government hereby appoint Deputy Commissioner, CEO, LAHDC, Kargil, as the Election Authority for purposes of the said sub- rule.

By order of the Government of Jammu and Kashmir.

Sd/-

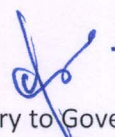
Financial Commissioner,
Ladakh Affairs Department.

Dated:- 16 -08- 2016

NO; LA (K)32/2016

Copy to the

1. All Financial Commissioners-----
2. Joint Secretary, Department of J&K Affairs, Ministry of Home Affairs, Government of India, New Delhi.
3. All Principal Secretaries to Government-----
4. Principal Secretary to Hon'ble Chief Minister, J&K
5. Principal secretary to HEG
6. All Commissioner/Secretaries to Government-----
7. All Secretaries to Government-----
8. Chief electoral Officer, J&K Srinagar
9. Divisional Commissioner, Kashmir/Jammu
10. Deputy Commissioner/CEO, LAHDC, Kargil
11. Director Information, J&K Jammu for information and n/action.
12. General Manager, govt Press, Jammu/Srinagar for publication in the Govt. Gazette.
13. Private Secretary to Chief Secretary
14. Pvt. Secretary to Hon'ble Minister for Ladakh Affairs Department
15. Pvt. Secretary to Financial Commissioner to Govt. Ladakh Affairs Department.
16. Pvt. Secretary to Chairman/CEC, LAHDC, Kargil


Deputy Secretary to Government,
Ladakh Affairs Department.